

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
 DAILY CAUSE LIST DATED **22.03.2023** (WEDNESDAY)  
 CHENNAI BENCH (VIRTUAL MODE)

**02:00 PM**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla,  
 Member (Technical)

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 61/2023 For Condone Delay IA No. 225/2023 For Stay IA No. 226/2023	K Narayanasamy Vs J Karthiga & 3 Ors	Mr. TK Bhaskar	Mr. VV Sivakumar
2	Comp App (AT) (CH) (Ins) No. 75/2023 For Stay IA No. 270/2023	George Varkey Vs Regional Provident Fund Commissioner-II Employees Provident Fund Organization	Mr. Jerin Sojan James	
3	Comp App (AT) (CH) No. 32/2023 For Stay IA No. 268/2023 For Condone Delay IA No. 267/2023 Delay in filing IA No. 266/2023	Unique Training Corporation India Pvt. Ltd. & Anr. Vs Smt. Lakshmi Satish Kumar	Mr. SK Srinivasan	

For Defects/Rectification

S.No	Efiling no.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	9805111/00668/2021 (Diary No.921/2021)	M/s Shakti Equipments Pvt Ltd Vs M/s. Shamel Projects India Pvt Ltd	Mr. Arjun Amanchi	
5	9805130/00452/2021 (Diary No. 739/2021)	BS Neelakanta Vs LIC Housing Finance Ltd.	Ms. N Niyatha	

For Directions/Convenience Compilation

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	TA (AT) No. 207/2021 (CA (AT) (Ins) No. 1353/2019)	M/s. FL Smidth Private Limited Vs Lanco Infratech Ltd. Represented by its Liquidator Mr. Savan Godiawala	Mr. T. Ravichandran	M/s Shardul Amarchand Mangaldas & Co

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) (Ins) No. 56/2023 Additional docs IA No. 197/2023 For Stay IA No. 198/2023 For Directions IA No. 237/2023	R. Ramachandran Vs Mahindra World City Developers Ltd. & Anr.	Mr. Pawan Jhabakh	Mr. TK Bhaskar Ms. D Pavithra- R2
8	Comp App (AT) (CH) No. 66/2022 For Stay IA No.712/2022	K. Vaidyalingam & 5 Ors Vs SK. Ganesan & 9 Ors  <b>WITH</b>	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr KS.Ravichandran Ms. S Manjula Devi R1-R4
9	Comp App (AT) (CH) No 67/2022 For Stay 713/2022	K. Vaidyalingam & 4 Ors Vs SK Ganesh & 9 Ors  <b>WITH</b>	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr KS.Ravichandran Ms. S Manjula Devi R1-R4
10	Comp App (AT) (CH) No 68/2022 For Stay IA No 714/2022	K. Vaidyalingam & 5 Ors Vs SK Ganesh & 7 Ors  <b>WITH</b>	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr KS.Ravichandran Ms. S Manjula Devi R1-R4
11	Comp App (AT) (CH) No 69/2022 For Stay IA No 715/2022	K. Subramani & 2 Ors VS SK Ganesh & 10 Ors  <b>WITH</b>	Mr. SM.Vivekanandh	Dr. KS.Ravichandran Ms. S Manjula Devi R1-R4
12	Comp App (AT) (CH) No 70/2022 For Stay	K. Subramani & 2 Ors Vs S. K. Ganesan & 8 Ors	Mr. SM Vivekanandh	Dr. KS.Ravichandran Ms. S Manjula Devi

	IA No 716/2022	<b>WITH</b>		R1-R4
13	Comp App (AT) (CH) No 71/2022 For Stay IA No. 717/2022	K. Subramani & 2 Ors Vs S. K. Ganesan & 11 Ors <b>WITH</b>	Mr. SM Vivekanandh	Dr. KS.Ravichandran Ms. S Manjula Devi R1-R4
14	Comp App (AT) (CH) No. 72/2022 For Stay IA No. 718/2022	K.Subramani & 2 Ors Vs SK Ganesh and 12 Ors <b>WITH</b>	Mr. SM Vivekanandh	Dr. KS.Ravichandran Ms. S Manjula Devi R1-R4
15	Comp App (AT) (CH) No 73/2022 For Stay IA No. 719/2022	K. Vaidyalingam & 5 Ors VS S. K. Ganesan & 5 Ors <b>WITH</b>	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS.Ravichandran Ms. S Manjula Devi R1-R4
16	Comp App (AT) (CH) No. 74/2022 For Stay IA No. 720/2022	C Gopal Vs S.K. Ganesh & 13 Ors <b>WITH</b>	Mr. Ananth Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
17	Comp App (AT) (CH) No 75/2022 For Stay IA No. 721/2022	C Gopal & Anr VS S.K. Ganesh & 13 Ors <b>WITH</b>	Mr. Ananth Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1-R4
18	Comp App (AT) (CH) No. 78/2022 For Stay IA No.726/2022 Leave to file IA No.727/2022	S. Arun Vs SK Ganesh & 4 Ors <b>WITH</b>	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. Manjula Devi R1-R4
19	Comp App (AT) (CH) No 80/2022 For Stay IA No. 730/2022	K. Subramani Vs SK Ganesh & 3 Ors	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. S Manjula Devi R1-R4
20	Comp App (AT) (CH) (Ins) No.153/2022 For Stay IA No.358/2022 To Dispense IA No.359/2022	Telangana State Trade Promotion Corporation Ltd Vs AP Gems & Jewellery Park Private Limited and 2 Ors	Mr. Abhishek Jenasenan	Mr. T Sai Krishnan- R2 Mr. P Soma Sekar Reddy- R3
21	Comp App (AT) (CH) (Ins) No. 286/2022 For Stay IA No. 601/2022	S Vasudevan Vs. Amit Chandrakant Vaishnav	Mr. AS Arvind	Mr. K Gaurav Kumar M/s Ramasubramaniam - R2
22	Comp App (AT) (CH) (Ins) No.298/2022	Phoenix ARC Private Limited Vs.	Ms. Abitha Banu	M/s. AK Mylswamy & Associates

	For Stay IA No.617/2022, For Exemption IA No.618/2022 & IA No.619/2022	Balakrishnan Venkatachalam & Anr		
		<b>WITH</b>		
23	Comp App (AT) (CH) (Ins) No.313/2022 For Exemption IA No. 661/2022, IA No.662/2022 For Stay IA No. 663/2022	Phoenix Arc Private Limited Vs. Balakrishnan Venkatachalam & Anr	Ms. Abitha Banu	M/s. AK.Mylswamy & Associates.
24	Comp App (AT) (CH) (Ins) No.372/2022 To Dispense IA No.872/2022, For Stay IA No.873/2022 Leave to file IA No.938/2022	M/s. VGP Finances Ltd. Vs. Neptune Inflatables Ltd	M/s Shivakumar and Suresh	Mr. A.G. Sathiyarayanan- R1 Mr. Rohan Rajasekaran-R2
25	Comp App (AT) (CH) (Ins) No. 379/2022 For Stay IA No. 894/2022 For Exemption IA No.895/2022	V-con Integrated Solution Pvt Ltd. Vs CA Uthukuli Venkata Rao Sujatha & 4 Ors	Ms. Kritika Nagpal	Ms. Pavithra
26	Comp App (AT) (CH) (Ins) No. 425/2022	Hemant & Co. Vs Rasi Travels and Cargo Pvt Ltd	Mr. Pawan Jhabakh	Mr. Chandramouli Prabhakar
27	Comp App (AT) (CH) (Ins) No. 59/2023 For Stay IA No. 218/2023 To dispense with IA No. 217/2023 Leave to file IA No. 216/2023 Urgent Hearing IA No. 219/2023	M/s. SMS Foundation & Investment LLP- Rep by its Designated Partner Manish Kumar B Shah Vs Mr. J John Ohilvi- RP, M/s. Harsha Exito Engineering Pvt. Ltd.	Mr. K Gaurav Kumar, CS	Mr. T Dhanasekaran

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
------	----------	---------------------	------------------------	-------------------------

28	Comp App. (AT) (CH) (Ins) No. 98/2021 To Dispense with IA No. 178/2021 For Stay IA No. 179/2021	Cochin Pharma Vs Bijoy Prabhakaran Pulipra & Anr  <b>WITH</b>	Mr. Hari Kumar G Nair Mr. Ramalinga VA	Mr.Bijoy P Pulipra- R1 Mr.Pradeep Joy & Ms. Abhirami Dinesh-R2
29	Comp App. (AT) (CH) (Ins) No. 99/2021 To Dispense with IA No. 180/2021 For Stay IA No. 181/2021	Oriol Health Care Vs Bijoy Prabhakaran Pulipra & Anr  <b>WITH</b>	Mr. Hari Kumar G Nair Mr. Ramalinga VA	Mr.Bijoy P Pulipra- R1 Mr.Pradeep Joy & Ms. Abhirami Dinesh- R2
30	Comp App. (AT) (CH) (Ins) No. 100/2021 To Dispense with IA No. 182/2021 For Stay IA No. 183/2021	Rathnam & Co Vs Bijoy Prabhakaran Pulipra  <b>WITH</b>	Mr. Hari Kumar G Nair Mr. Ramalinga VA	Mr.Bijoy P Pulipra- R1 Mr.Pradeep Joy & Ms. Abhirami Dinesh- R2
31	Comp App. (AT) (CH) (Ins) No. 101/2021 To Dispense with IA No. 185/2021 For Stay IA No. 186/2021	Universal Pharma Distributors Vs Bijoy Prabhakaran Pulipra  <b>WITH</b>	Mr. Hari Kumar G Nair Mr. Ramalinga VA	Mr.Bijoy P Pulipra- R1 Mr.Pradeep Joy & Ms. Abhirami Dinesh-R2
32	Comp App. (AT) (CH) (Ins) No. 102/2021 To Dispense with IA No. 188/2021 For Stay IA No. 187/2021	Advanced Medical Technologies Vs Bijoy Prabhakaran Pulipra & Anr  <b>WITH</b>	Mr. Hari Kumar G Nair Mr. Ramalinga VA	Mr.Bijoy P Pulipra- R1 Mr.Pradeep Joy & Ms. Abhirami Dinesh-R2
33	Comp App. (AT) (CH) (Ins) No. 103/2021 To Dispense with IA No.189/2021 For Stay IA No. 190/2021	Bruklyn Associates Vs Bijoy Prabhakaran Pulipra & Anr  <b>WITH</b>	Mr. Hari Kumar G Nair Mr. Ramalinga VA	Mr.Bijoy P Pulipra- R1 Mr.Pradeep Joy & Ms. Abhirami Dinesh-R2
34	Comp App. (AT) (CH) (Ins) No. 105/2021 To Dispense with IA No. 191/2021 For Stay IA No. 192/2021	Varghese & Co Vs Bijoy Prabhakaran Pulipra & Anr  <b>WITH</b>	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra- R1 Mr.Pradeep Joy & Ms. Abhirami Dinesh-R2
35	Comp App. (AT)(CH)(Ins) No. 106/2021	Topcare Surgicals Vs	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra- R1 Mr.Pradeep Joy &

	To Dispense with IA No. 193/2021 For Stay IA No. 194/2021	Bijoy Prabhakaran Pulipra & Anr		Ms. Abhirami Dinesh-R2
		<b>WITH</b>		
36	Comp App. (AT)(CH)(Ins) No. 149/2021 For Condone Delay IA No. 295/2021 For Stay IA No. 293/2021 To Dispense with IA No. 294/2021 To implead IA No. 329/2021	Orlem Pharm P Limited Vs PVS Memorial Hospital P Ltd & 2 Ors	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra- R1 Mr. Pradeep Joy & Ms. Abhirami Dinesh-R2
		<b>WITH</b>		
37	Comp App. (AT) (CH) (Ins) No. 191/2021 To Dispense with IA No. 386/2021 For Stay IA No. 387/2021	Pharmacon Vs Bijoy P Pulipra RP of PVS Memorial Hospital P Ltd & Anr	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra- R1 Mr.Pradeep Joy- R2
		<b>WITH</b>		
38	Comp App (AT) (CH) (Ins) No. 203/2021 For Condone Delay IA No. 409/2021 To Dispense with IA No. 408/2021 For Stay IA No. 407/2021	St. Antonys Medical Distributors Vs PVS Memorial Hospital Pvt Ltd & 2 Ors	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra- R1 Mr.Pradeep Joy Ms. Abhirami Dinesh-R2
		<b>WITH</b>		
39	Comp App (AT) (CH) (Ins) No. 206/2021 To dispense with IA No. 412/2021 For Stay IA No. 413/2021	Synergy Associates Vs Bijoy Prabhakaran Pulipra & Anr	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra- R1 Mr.Pradeep Joy- R2
		<b>WITH</b>		
40	Comp App (AT)(CH)(Ins) No. 232/2021 To dispense with IA No. 483/2021 For Stay IA No. 484/2021	Gravity Healthcare Vs Bijoy Prabhakaran Pulipra & Anr	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra- R1 Mr.Pradeep Joy- R2
		<b>WITH</b>		
41	Comp. App (AT) (CH)(Ins) No. 273/2021 To dispense with	ABC Medical Vs Bijoy Prabhakaran Pulipra RP & Anr	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra- R1 Mr.Pradeep Joy- R2

	IA No. 592/2021 For Stay IA No. 593/2021	<b>WITH</b>		
42	Comp App (AT) (CH) (Ins) No.242/2022 To dispense with IA No. 514/2022 Leave to file IA No. 515/2022 For Stay IA No. 516/2022	Ideal Surgicals Vs Bijoy Prabhakaran Pulipra	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr. Bijoy P Pulipra- R1
43	Comp App (AT) (CH) (Ins) No.200/2021	Ravindra Beleyur Vs Merchem Ltd & 3 Ors	Mr. T. Ravichandran Ms. D. Elavarasi	Mr. Ravi Rajagopalan- R1 Mr. Chirag Gupta- R2-R4
44	Comp. App (AT) (CH) (Ins) No. 317/2021 For Stay IA No. 662/2021	S. Radhakrishnan Vs Auromatrix Hotels P Ltd & 2 Ors	Mr. P.S. Suman	Mr.S Sathiyarayanan- R2, Ms.Pavithra D- R1 & R3
45	Comp App (AT) (CH) (Ins) No. 302/2021 For Stay IA No. 639 & 641/2021 For Dispense With IA No. 640/2021 To Implead IA No. 97, 340 & 622/2022 To Vacate IA No. 92/2022 For Adv. Hg. IA No. 942 & 1052/2022	Kineta Global Limited Vs IDBI Bank Limited & 8 Ors	P. Wilson Associates	Varun Srinivasan R1- R6 Mr. J Manivannan R7 Mr. NP. Vijaykumar R8 Mr. Akhil Bhansali R9
46	Comp App (AT) (CH) (Ins) No. 8/2022 To Implead IA No. 621/2022	V Venkata Sivakumar Liquidator, The Jeypore Sugar Co. Ltd Vs IDBI Bank Ltd & 8 Ors	Mr. J Manivannan	Mr. Varun Srinivasan R1-R6 Mr. Akhil Bhansali R9
47	Comp App (AT) (CH) No. 8/2022 For Condone Delay IA No. 67/2022	Servocraft HR Solution Pvt Ltd & 3 Ors Vs M G Helen & 2 Ors	Mr. Manuel Anand	Mr.S. Ravi – R1-R3
48	Comp App (AT) (CH) (Ins) No. 136/2022	International Asset Reconstruction Co.Pvt Ltd	Mr. TK Bhaskar Mr. Srinath Sridevan	Mr.Krishna Grandhi -R1

	For Stay IA No.323/2022 For Adv. Hg. IA No.190/2023	Vs Erst While Committee of Creditors & Anr	Mr. K Harishankar	Mr.Ravi Charan & Ms. Niharika- R2
--	--	--	----------------------	--------------------------------------

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

1. For VC Link- [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)  
Ph-044-28880500